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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 43/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company		State Bank of India -Vs- Janmani International Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Poonan Ke for INDIAL	eswari, Adu,	Applicant	Seowan's
2 -	Nehe No	egan Alam, Ado		01/2/18

ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel appearing for the financial creditor has filed the affidavit of service wherein it is notices that petitioner has not yet served notice. Petitioner is directed to serve notice issued by the court to the Corporate Debtor by speed post as well as e-mail.

List on 23.02.2018 for admission.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)